

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 113  
(IB)-2032/ND/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

Chowdhry Rubber & Chemical Pvt. Ltd. **....Applicant**

Vs.

Nikhil Footwear Pvt. Ltd. **....Respondent**

**Order delivered on 25.10.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant :  
For the Respondent : Mr. Kunal Godhwani, Adv.

**ORDER**

Learned counsel for the applicant states that rejoinder is filed.

Pleadings are complete. List on 21.11.2019.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh

